

**National Company Law Tribunal**

**Allahabad Bench**

**C P NO. 168 /ALD/ 2017**

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

**NAME OF THE COMPANY:** M/s Shobhnath and sons vs. Prism Industrial complex Ltd.

**SECTION OF THE COMPANIES ACT/I & B CODE:** 7 of the I & B Code 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	CS Ranjit Pandey	PCS	Petitioner(s)	Ranjit Pandey
<u>2.</u>	CS ABHISHEK MISHRA Ashutosh Vaish	PCS Rs	Petitioner Rs	Abhishek Mishra Ashutosh Vaish

**C.P. No. 168/ALD/2017**

Shri Abhishek Mishra along with Ranjit Pandey, PCS. Shri Ashutosh Vaish makes appearance on behalf of the Corporate Debtor Company.

He seeks time to file reply/ objection to the present petition and submits that he has not received yet a copy of the present petition. Therefore, the petitioner is directed to serve a spare copy of the same to Respondent counsel.

The matter be listed on 22<sup>nd</sup> December, 2017.

Date: 29/11/2017

Typed by  
Jyoti  
(Stenographer)

— Sd —

**H.P. Chaturvedi,  
Member(Judicial)**